

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 124

IA(COMPANIES.ACT)/10(CH)2024

In

CP (IB) No. 102/Chd/Hry/2020

(Allowed on 25.04.2024)

IN THE MATTER OF

Ashtech Industries Private Limited

...Petitioner-Operational Creditor

Versus

RCC Infraventures Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Rule: 11 of NCLT

Order delivered on 15.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 08.07.2024.

Sd/-

Court Officer

May 15, 2024

Atiqur